

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTICE INVITING SEALED RATE QUOTATIONS**

Imphal, the 23<sup>rd</sup> March, 2023

No. HCM/S-64/84-A&E(X)/Pt.I/ : Tender in sealed rate quotation addressed to the undersigned are invited from the reputed firms for supply of **STATIONERY ARTICLES** to this Registry during the year, 2023-24. The quotations shall be received by this Registry upto **12:00 noon** of the **15<sup>th</sup> April, 2023** and the sealed quotations shall be opened on the same day at **2:00 p.m.** in the presence of quotationist(s) if any. The rates shall be quoted clearly inclusive of all other charges like GSTs etc.

The quality, name of the brands and number of sheets (in case of papers) of the stationery articles shall be mentioned clearly.

Right to accept any offer and reject the lowest rates or all the quotation papers received is reserved without assigning any reason thereof.

The firm shall have outlet/shop at Imphal. Furnishing of its particular viz. name, address, phone number etc. are mandatory.

Detailed proforma of the stationery items can be had from the office of the undersigned on all working days between 10:00 am to 3:00 pm upto 06<sup>th</sup> April, 2023.

Sd/-

**( PH. JAPAN SINGH )**

i/c REGISTRAR (ADMN./PM&P)

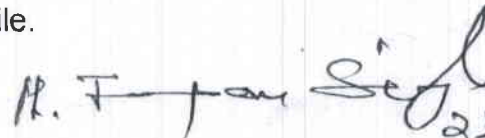
HIGH COURT OF MANIPUR

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Endt. No. HCM/S-64/84-A&E(X)/Pt.I/4816-20

Copy to:-

1. The Private Secretary to Registrar General, High Court of Manipur.
2. The System Analyst, High Court of Manipur.  
**- for uploading the same in the official website of this Registry.**
3. The Editor    i) The Huiyen Lanpao (Manipuri)  
                  ii) The Sangai Express (English)  
**- For publication of the above notice in the newspaper within 2 cols X 12 cms for one day and submit the bill in triplicate copies for early payment.**
4. Notice Board/Order Book/Guard File.
5. Concerned File.

  
23/3/23  
i/c REGISTRAR (ADMN./PM&P)  
HIGH COURT OF MANIPUR